

(b) By July 1954 when initial production is expected to be commenced an additional outlay of approximately Rs. 50 lakhs would be required. There will have to be however further capital outlay, before the full production as planned is established.

#### MINOR AND MAJOR IRRIGATION WORKS

471. DR. R. P. DUBE: Will the Minister for IRRIGATION AND POWER be pleased to state the distinction between "major" and "minor" irrigation works in respect of (i) finance, (ii) classification in accounts, and (iii) yield of net revenue?

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. HATHI): The information is being collected and will be laid on the Table of the Council as soon as possible.

#### PASSPORT SYSTEM BETWEEN EAST BENGAL AND WEST BENGAL

472. MOULANA M. FARUQI: Will the PRIME MINISTER be pleased to state whether the Government of Pakistan have made any proposal to the Government of India for the abolition of passport system for travel between East Bengal and West Bengal?

THE PRIME MINISTER AND MINISTER FOR EXTERNAL AFFAIRS AND DEFENCE (SHRI JAWAHARLAL NEHRU): No, Sir.

#### REMOVAL OF VEGETABLE BASKETS AT MAHE RAILWAY STATION

473. SHRI M. VALIULLA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that a raiding party headed by the French Administrator in Mahe removed certain vegetable baskets from the Mahe Railway Station in the Indian territory in May last year;

(b) if so, whether the matter was reported to the Government of France;

(c) whether the culprits were punished; and

(d) whether any compensation was claimed and received by the Government of India?

THE PRIME MINISTER AND MINISTER FOR EXTERNAL AFFAIRS AND DEFENCE (SHRI JAWAHARLAL NEHRU): (a), (b), (c) and (d). In May 1953, two parcels of fresh vegetables addressed to the Administrator of Mahe were detained at the railway station by the Indian Central Excise authorities on the ground that the export of vegetables from India was prohibited under certain regulations introduced shortly before. The Administrator went to the station and took away the parcels at a time when the excise staff were absent. There was no "raid".

2. As there was some delay in the investigation of the case, no protest was lodged with the French authorities. Instructions have however been issued to the Indian authorities concerned to ensure strict enforcement of the regulations.

#### MARKETING OF HANDLOOM CLOTH

474. SHRI M. VALIULLA: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) what are the details of the scheme for internal marketing of handloom cloth; and

(b) who are the members of the All India Handloom Board and the Central Handloom Marketing Organisation?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNAMACHARI): (a) The details are contained in Annexure C to the First Annual Report of the All India Handloom Board copies of which are available in the Library of the Council.

(b) A list of the members of the All India Handloom Board is attached. The Central Marketing Organisation